

NOTICE

Date of Publication :18-Mar-2021 Last Date: 07-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 07-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202002188	Nandini Harish Joshi Adv. for Def. No. 1	2871-2018 (20)	
2	U-202002394	Parwinder Singh Adv. for Plaintiff	2484-2020-STAMP NO. (6)	
3	U-202002442	M/s. Vinod Mistry & Co. Adv. for Applicant	8-2016-CHARITY APPLN. (20)	
4	U-202002476	M. A. Adenwale Adv. for Plaintiff	2335-2017 (6)	
5	U-202002867	Raju U. Shinde Adv. for Plaintiff	1411-2013 (20)	
6	U-202002885	Khan Javed Akhtar Adv. for Applicant	2679-2017 (6)	
7	U-202003229	Meena Dhuri	5053-2020-STAMP NO. (6)	
8	U-202003258	Ashish Dubey	3371-2011 (20)	
9	U-202003276	Amit Deshapande	6084-2007 (20)	
10	U-202101083	Adv K. N. Kandekar	7706-1985 (4)	
11	U-202101238	Sapna P. Khobragade	2077-2018 (3)	
12	U-202101252	Mehmood Abdulkadar Aga	7715-1996 (2)	
13	U-202101277	Bhagwan S. Moorjani	891-2008 (12)	
14	U-202101327	Ramesh Kadam	523-2019 (12)	
15	U-202101475	Adv Atul Redkar	1179-2015 (3)	

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16	U-202101541	Nilkanth Anant Rane	4664-2012 (4)	
17	U-202101616	Adv. Akshay A. Shah	4573-2012 (3)	
18	U-202101660	Mahima Sinha	2-2021-EXE.APPLN. (Exe. Dept.)	
19	U-202101680	Intergum Legal	4325-2006 (5)	
20	O-202000896	S. R. Page Adv. for Plaintiff	9216-1999 (20)	
21	O-202001113	MLS Vani & Associates Adv. for Plaintiff	1552-2015 (5)	
22	O-202001131	Shashank K. Thatte Adv. for Def.	585-2014 (20)	